

NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 03/08/2017 AT 10.30 AM

THITTOTHE CONTINUE ENTY TRABETURE, INDED ON CONCORDANCE AND ADDRESS OF THE PROPERTY OF THE PRO		
PRESENT: SHRI K. A	ANANTHA PADMANABHA SWAMY, MEMI	BER-JUDICIAL
APPLICATION NUMBER	:	
PETITION NUMBER	: TCP/44/2016	
NAME OF THE PETITIONER	R(S) : C. Ramachandran	
NAME OF THE RESPONDEN	NT(S) : Sreenivasa Balaji Papers Private I	Limited & 8 others
UNDER SECTION	: 397, 398, 402, 237 & 111	
S.No. NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
	REPRESENTATION BY WHOM	
1 R. RAJESH	Council for RI 10 R9	7.19
2 M. B. PREETHA.	. Council for Potetimous	N.D. H

ORDER

Counsel representing both the parties are present and submitted their arguments. Both the counsel sought time to file written submissions. Time extended at request. Put up on 17.08.2017 at 10.30 A.M.

(K. Anantha Padmanabha Swamy)
Member (Judicial)

for KSR & CO